

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION, 2009
(BULLETIN NO.2)
TUESDAY, THE 17TH MARCH, 2009.

The House met at 10.00 am on the 17th March, 2009 with the Hon'ble Speaker in the Chair. The day was devoted for the transaction of Government Business.

1. ANNOUNCEMENT FROM THE CHAIR:

The Hon'ble Speaker informed the House that he had received replies from the Advocate General, Meghalaya, Shillong on the 16th March, 2009 whereby he had given his opinion that the Hon'ble Governor has no powers to issue any directives or messages regarding the mode and manner in which the business of the House is to be conducted and he regretted that the message or directives of the Governor cannot be accepted.

Secondly, the Hon'ble Speaker after examining the complaints against Dr. Adviser Pariong, Shri Paul Lyngdoh, Shri Sanbor Shullai, Shri Ismail R. Marak and Shri Limison D. Sangma was satisfied that the members had attracted the provisions of the Tenth Schedule of the Constitution of India by voluntarily giving up the membership of their political party, losing their independent status as independent MLAs by their acts and omissions and conduct in the nature of anti-party activities indulged by them were suspended with immediate effect till the passing of the final order.

(The House was adjourned for 15 minutes to enable the office to circulate the Press release and the letter from the Advocate General, Meghalaya, Shillong to all the members)

2. VOTE OF CONFIDENCE:

Dr. Donkumar Roy, Chief Minister moved that this House expresses its confidence in the present ministry headed by Dr. Donkumar Roy.

Since it cannot be decided by voice vote, all the concerned members went into the "AYES" and "NOES" lobbies.

3. ANNOUNCEMENT FROM THE CHAIR:

The Chair announced as follows:-

AYES-27

NOES-27

Since there was a tie, as per the provisions and conventions in the Parliament and the State Legislatures, the Hon'ble Speaker cast his vote in favour of the Motion.

During the pandemonium, the Deputy Speaker (Suspended) went up to the Hon'ble Speaker's dais to challenge his order.

(At this stage the Opposition member staged a walk out)

4. DEBATE ON GOVERNOR'S ADDRESS:

Shri James Sangma moved:

The Members of the Meghalaya Legislative Assembly are deeply grateful to His Excellency, the Governor of Meghalaya for the address which he has been pleased to deliver to the House today, the 16th March, 2009.

At the outset, the mover thanked the Governor for the address delivered to the House. The address of the Governor reflects the programmes and policies of the Government and its achievements with special emphasis to PWD, Education Department, Agriculture and Horticulture Departments and hoped that the Government will continue its good work.

Smti. Ampareen Lyngdoh also participated and thanked the Governor for the address. The issues of the Government focused on its plans and policies, protection of the weaker section of the society and sincerely hoped that the Government will leave no stone unturned to improve the livelihood of the people.

5. ADJOURNMENT:

The House rose at 12.30 p.m. and will meet again on Wednesday, the 18th March, 2009 at 10.00 a.m.

Dated Shillong, the 17th March, 2008

**Secretary,
Meghalaya Legislative Assembly.**